

ITEM NO.16

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Criminal Appeal No(s). 875-876/2020

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

BINNU SRIVASTAVA ALIAS PAWAN SRIVASTAVA & ANR.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.96288/2020-CONDONATION OF DELAY
IN FILING and IA No.96291/2020-EXEMPTION FROM FILING O.T.)

Date : 21-07-2022 These appeals were called on for hearing today.

For Appellant(s) Mr. Anil Kumar Sinha, Adv.
Mr. Abhishek Misra, Adv.
Mr. Shaiwal Srivastava, Adv.
Ms. Deepika Mishra, Adv.
Mrs. Rachna Gupta, AOR

For Respondent(s) Mr. P. K. Jain, AOR

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Service is complete.

Records have been received.

Four weeks time is given to the Ld. Counsel for the parties to
file the additional documents. After expiry of four weeks, list
the matter before the Hon'ble Court, under the rules.

S.P.S. LALER
Registrar

MG